GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF PUBLIC ENTERPRISES

RAJYA SABHA

UNSTARRED QUESTION No. 745

ANSWERED ON 13.12.2022

Framework to determine the value of assets for monetization 745. SHRI S NIRANJAN REDDY:

Will the Minister of FINANCE be pleased to state:

- a) Whether Government has laid down any framework to determine the value of assets that would be monetized and other criteria through a centralized mechanism, if so, the details thereof;
- b) The timeline that is taken into consideration to evaluate the financial analysis of the asset to determine the appropriate model for asset monetization, if so, the details thereof; and
- c) Whether the Inter-Ministerial Group (IMG) which is supposed to be the repository of all models, endeavored to create new models for the Indian context, if so, the details thereof?

ANSWER THE MINISTER OF STATE FOR FINANCE (DR. BHAGWAT KISHANRAO KARAD)

(a) Asset monetization program of the Government aims at unlocking the value of public assets which may be core or non-core assets. The core assets are monetized through National Monetization Pipeline (NMP), where monetization including bidding process is undertaken by respective asset owning entity, and not through a centralized mechanism, as per respective extant regulations and guidelines. The non-core assets which are in surplus (un-used or under-used) largely comprising of land, building and other immovable properties are monetized through a multi-level institutional mechanism.

- (b) Financial analysis and determination of appropriate model for asset monetization is typically undertaken as part of feasibility studies and the timelines varies from case to case.
- (c) Inter-Ministerial Group (IMG) considers the appropriate model for asset monetization on a case-to case basis depending upon the financial analysis, the feasibility report of consultants/ experts and the requirements of the asset owning authority.
